

X/1

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 283/2007

Date of order: 20.05.2010

CORAM:

**HON'BLE MR. JUSTICE S.M.M. ALAM, JUDICIAL MEMBER
HON'BLE MR. V.K. KAPOOR, ADMINISTRATIVE MEMBER**

**Anand Kumar Choora son of Sh. Amrit Lal, Sr. Engineering
Assistant, Door Dharshan, High Court Transmitter,
Masuria Hill, Jodhpur R/o Hatariyon Ka Chowk, Modion Ki
Gali, Jodhpur**

...Applicant.

Mr. Vijay Mehtra , counsel for applicant.

VERSUS

1. Union of India through the Secretary, Ministry of Information and Broadcasting, "A" Wingh, Shastri Bhawan, New Delhi.
2. Under Secretary (Vigilance) Ministry of Information and Broadcasting, "A" Wingh, Shastri Bhawan, New Delhi.

... Respondents.

Mr. M. Godra proxy for Mr. Vinit Mathur, counsel for respondents.

ORDER

Per Hon'ble Mr. Justice S.M.M. Alam, (JM)

Signature
Heard.

2. The learned counsel for the respondents submitted that in view of the fact that the applicant has been convicted in a criminal proceedings initiated against him in a criminal case,

this O.A. has become infructuous. The learned Advocate appearing for the applicant concedes that the criminal case lodged against the applicant has already been disposed of resulting in his conviction.

3. Under the circumstances mentioned above, we are of the view that this O.A. has become infructuous and the same is disposed of as such. No costs.

V.K. Kapoor
(V.K. KAPOOR)
ADMINISTRATIVE MEMBER

S.M.M. Alam
(JUSTICE S.M.M. ALAM)
JUDICIAL MEMBER

SK

दिनांक 17/12/15
ले अद्वैतानुसार
मेरी उपस्थिति १०/१२/१६
को आग-II का लिखा गया ।

वार्तालाली
केन्द्रीय प्रशासनिक अधिकार
लोधपुर न्यायील, जोधपुर